

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION No. 1528  
TO BE ANSWERED ON 27.12.2017**

**Import of Coal**

**1528. KUNWAR BHARATENDRA:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government plans to import coal to meet the shortfall in domestic supply; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF COAL IN THE MINISTRY OF COAL AND RAILWAYS**

**(SHRI PIYUSH GOYAL)**

**(a)&(b):** As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty. Coal imports have fallen from 217.78 Mte in 2014-15 to 203.95 Mte. in 2015-16 and further to 190.95 Mte. in 2016-17. The trend of fall in import of coal has continued in 2017-18. During April-September, 2017, the import of coal was 97.66 Mte. as compared to 101.35 Mte. in the corresponding period of 2016-17 showing a decline of 3.64%.The fall in imports is largely on account of enhanced production by CIL. The vendible stock of CIL has increased from 53.47 Mt. as on 01.04.2015 to 68.42 Mt. as on 01.04.2017. The off-take / dispatch of coal of CIL has also increased from 488.86 Mt in 2014-15 to 543.16 Mt. in 2016-17. However, the gap between demand and supply of coal cannot be bridged completely as there is insufficient domestic availability of coking coal and power plants designed on imported coal will continue to import coal for their production

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